

[Smt. Vasundhara Raje]

loans along with interest. This has adversely affected the economy for those farmers. The farmers in the neighbouring States of Haryana and Punjab are exempted from such charges. They are not charged for the cost of water courses. Therefore, similar rule should be applicable in the case of the farmers in Rajasthan. Representations have been made by various organisations in this regard. The cost of water courses in Stage-II area of IGNP is borne by the State Government.

Now the total liabilities on account of the lined water courses and other farm development has reached around Rs. 200 crores with interest. As the area has been facing severe drought situation almost every year, the State Government is not in a position to undertake this liability.

As such, I appeal to the Government of India to share this responsibility and exempt the farmers, from the loan which has been taken by the Project Authority on their behalf. Thank you.

- (iv) **Need to provide financial assistance to the Government of Rajasthan for the overall development of Jaipur city**

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Deputy Speaker, Sir, I would like to draw the attention of the House to this important issue under Rule 377.

Jaipur, the capital of Rajasthan is known as 'pink city' the world over and is a Centre of attraction for tourists from all over the world. The new master plan for Jaipur for the next ten years is being prepared. In order to make an all round development of this city from the tourism and trade angles, the Union Ministry of Urban Development should seek adequate financial help from the Centre and make it available to the State in view of the limited financial resources of the State Government.

- (v) **Need for Financial Assistance from Central Government to prevent silting in Chilika lake, Orissa**

[English]

SHRI BRAJA KISHORE TRIPATHY (Puri): Sir, India's best lake, i.e. 'Chilika' in Orissa, which is also the biggest lake of Asia, is getting silted more and more and requires immediate attention of the Government. It attracts thousands of foreign tourists every year due to its magnificent beauty. It also gives scope to earn crores of rupees of foreign exchange every year by way of exporting prawn and other varieties of fish. It is also a shelter place to lakhs of Siberian birds in winter. Such a valuable property of the country is losing its natural glamour and is getting silted as its passage to sea is practically closed. Immediate steps should be taken to open the mouth, the passage to sea. State Government has already apprised the situation and made a request to the Government of India for necessary allocation of funds.

- (vi) **Need to double the railway line from Kiul to Kajra on Kiul-Bhagalpur section**

[Translation]

SHRI BRABMANAND MANDAL (Monghyr): Mr. Deputy Speaker, Sir, I would like to draw the attention of this House to this important issue under Rule 377.

The scheme of doubling the railway line from Kajra to Bhagalpur should be converted into Kiul-Bhagalpur scheme. The doubling of railway line only from Kajra to Bhagalpur on Kiul Bhagalpur section does not serve any purpose. Its purpose will be defeated if the 15 km. line is left single. Therefore, the railway line from Kiul to Kajra should be doubled.

The next point is that the doubling of railway line from Jamalpur to Ratanpur has been abandoned probably due to tunnel there. If this doubling work is a little costly and inconvenient, Ratanpur on this line may